

**R.O.C.No.37/2012/Con.B1**  
**Spl.Cell/B2**

**SENIOR CIVIL JUDGES**  
**PROMOTION,**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 41 / 2013**

**I**

Thiru S.Murugesan, Judicial Magistrate No.II, Chengalpattu, is promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, he is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Madurai, Madurai, in the existing vacancy, as ordered in G.O.(D) No.115, Municipal Administration and Water Supply (MC-6) Department, dated 07.03.2013.

**II**

Thiru S.Nagarajan, formerly Sub Judge, Ramanathapuram, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode, on deputation basis in G.O.(D) No.115, Municipal Administration and Water Supply (MC-6) Department, dated 07.03.2013, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode in the existing vacancy.

HIGH COURT, MADRAS  
DATED : 08.03.2013.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL

**R.O.C.No.2695-A/2013-B2**

**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 42 /2013**

The Government, in G.O.(Ms.)No.586, Home (Courts-II) Department, dated 30.7.2012, have issued orders sanctioning the constitution of one Judicial Magistrate Court (Additional Mahila Court) at Perambalur in Perambalur District in the cadre of Civil Judge.

Thiru A.Mummoorthy, District Munsif, Perambalur is transferred and posted as Judicial Magistrate, Additional Mahila Court, Perambalur in the newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED : 08.03.2013.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL

**NOTIFICATION No. 43 / 2013**

**I**

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in G.O.(D) No.43, Public (Special.A) Department, dated 28.02.2013 are posted to the posts mentioned against their names in Column (2) below:

<b>Sl.No</b>	<b>Name and Designation (1)</b>	<b>On promotion as District Judge (Entry Level), posted as (2)</b>
1	Ms. A.Kayalvizhi, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli.	XIX Additional Judge, City Civil Court, Chennai in the existing vacancy.
2	Thiru. A.Nazir Ahamed, Chief Metropolitan Magistrate, Egmore, Chennai.	Additional District Judge, Namakkal in the existing vacancy.
3	Ms. N.Uma Maheswari, Chief Judicial Magistrate, Karur.	III Additional District Judge, Tiruchirappalli in the existing vacancy.
4	Thiru. T.Balakrishnan, Chief Judicial Magistrate, Salem.	VI Additional District Judge, Madurai vice Thiru M.Suresh Viswanath, transferred.

**II**

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

<b>Sl.No</b>	<b>Name and Designation (1)</b>	<b>Transferred and posted as (2)</b>
1	Thiru. M.Suresh Viswanath, VI Additional District Judge, Madurai.	V Additional District Judge, Madurai vice Thiru M.Jothiraman, transferred.

<b>Sl.No</b>	<b>Name and Designation (1)</b>	<b>Transferred and posted as (2)</b>
2	Thiru. M.Jothiraman, V Additional District Judge, Madurai.	IV Additional District Judge, Madurai vice Thiru C.Kumarappan, transferred.
3	Thiru. C.Kumarappan, IV Additional District Judge, Madurai.	III Additional District Judge (PCR), Madurai vice Thiru S.Saravanan transferred.
4	Thiru. S.Saravanan, III Additional District Judge (PCR), Madurai.	I Additional District Judge, Madurai in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 08.03.2013.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL